

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Jash Bhandari Educational Trust  
Vs  
Kapico Motors India Pvt Ltd

**MAIN PETITION NUMBER** : IBA/355/2020

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/1074(CHE)2024

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**ORDER**

Present: Shri. Arvind Rajagopal, Ld. Counsel for the Liquidator.

This application has been filed to take on record the 8<sup>th</sup> Progress Report for the quarter ended 31.03.2024.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

**Sd/-**

**VENKATARAMAN SUBRAMANIAM**  
MEMBER (TECHNICAL)

**Sd/-**

**SANJIV JAIN**  
MEMBER (JUDICIAL)

vs